

रेल मंत्रालय में राज्य मंत्री (श्री सिधु नारायण) :  
(क) जी नहीं।

(ख) श्री संगानगर और पदमपुर सिटी के बीच कोई रेलवे लाइन नहीं है।

(ग) से (ङ). रेलों को इन तथ्यों की कोई जानकारी नहीं है क्योंकि अभी इस क्षेत्र में कोई सर्वेक्षण नहीं किया है।

(च) इन रेल लाइन की वित्तीय क्षमता या आवश्यकता का अनुमान लगाने के लिए कोई सर्वेक्षण नहीं किया गया है। इसके अलावा वित्तीय साधनों की अत्यधिक कठिनाई और पहले से किये गये बड़े-बड़े बायदों को देखते हुए, इस समय, इस लाइन के निर्माण के बारे में विचार करना संभव नहीं है।

#### Complaint cell in Railway Board

9418. SHRI S. S. LAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether a complaint cell has been opened in the Railway Board to deal with the cases of corruption charges, inefficiency and other related matters against the railway employees;

(b) if so, the number of cases dealt with by the cell and disposed of during January and March, 1979; and

(c) the number still pending and the reasons for slow progress?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) A complaint cell was set up in the Railway Board's office in 1964 for receiving public complaints other than those involving corruption and lack of integrity on the part of railway servants. The complaint cell is still functioning.

A grievances Counter has been opened since May 1977 near the reception office of Rail Bhavan for the purpose of receiving representations addressed to the Minister of Railways from members of the public and also railway staff.

(b) and (c). The complaint cell and Grievances Counter do not themselves deal with and dispose of the complaints and representations received by them. The complaints and representations are passed on to the dealing branches for necessary action. However, the number of complaints and representations received in the complaint cell and the Grievances Counter during January, 1979 and March 1979 is given below:

	Complaint Cell	Grievances Counter
January, 1979	4	188
March, 1979	28	256

#### Provision of overtime through Courts

9419. SHRI R. K. MHALGI Will the Minister of RAILWAYS be pleased to state:

(a) the number of employees on Central Railway who have been provided their overtime only through Courts during the period of last three years and the total amount involved; and

(b) the amount expended by the Railway Administration on the court cases for these employees?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). Information is being collected and will be laid on the table of the Sabha.

#### Proposal of lower shipping and port charges payable by Liner Vessels

9420. SHRI S. R. DAMANI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Government proposed to lower the Shipping and port charges payable by liner vessels, if so, the details thereof;